

Seventeenth Loksabha

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Title: Regarding The registration of foreign medical graduates in State Medical Council.-Laid

SHRI N.K. PREMACHANDRAN (KOLLAM): The National Medical Commission stopped the registration of Foreign Medical Graduates in State Medical Council who passed Foreign Medical Graduates Examination in India. The registration was stopped on the ground that they had attended the last semester classes online. They attended the class online only due to Covid-19 protocol and restrictions. There was no other option due to Covid-19. The National Medical Commission failed to consider the Covid-19 situation and imposed ban for registration. The Supreme Court considered the matter and directed to formulate the scheme to protect the interest of Foreign Medical Graduates who passed examination as per the existing rules of medical commission. There is inordinate delay in formulating the scheme. The future of the students is in dark. Hence, I urge upon the Hon'ble Minister to formulate the scheme immediately for ensuring medical council registration at the earliest.